

approaches to Brahmani bridge is Rs. 83.20 lakhs. This estimate will be sanctioned after the land has been acquired for which an estimate amounting to Rs. 16.02 lakhs has already been sanctioned and acquisition proceedings are going on.

**Non-Recognition of medical diploma from USSR by IMC**

4645. SHRI N. VENKATA RATNAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the medical students with medical diplomas from USSR are not entitled to their final enrolment in the Medical Registers of any State in India according to the Indian Medical Council Act, 1956 without undergoing practical training in India ;

(b) whether the Indian Medical Council has been refusing the final enrolment and insisting on practical training in India since 1981 ;

(c) whether post-graduate medical diplomas and degrees of USSR are recognised by I.M.C. and if not, the reasons therefor ; and

(d) whether the I.M.C. has recognised Diplomas/Degree of U.S.A. and if so, the reasons of this discrimination ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b). The Medical Council of India are of the view that the practical training as prescribed by the Council must be undergone in India in approved hospitals by the Indian nationals who obtained foreign medical qualifications included in the Third Schedule of the Indian Medical Act, 1956 in order to acclimatise themselves with Indian conditions.

(c) and (d). The foreign medical qualifications are recognised institution-wise on merits under Section 13(4) of the Indian Medical Council Act, 1956. Hence some of the medical qualifications of U.S.A. including one such qualification of U.S.S.R. have been recognised and included in Part

II of the Third Schedule to the Indian Medical Council Act, 1956.

**Allotment of Coaches to Pilgrims**

4646. SHRI C. SAMBU : Will the Minister of RAILWAYS be pleased to state :

(a) the procedure regarding allotment of railway coaches to pilgrims as tourist operators ;

(b) the number of applications received by South Central Railway in 1985 for allotment of coaches from pilgrims or tourist operators ; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Allotment of coaches to pilgrims/tourist parties is arranged on first-cum-first-served basis

(b) and (c). Monthwise details of number of applications received by the South Central Railway in 1985 (upto 18-8-85) is as follows :

Months	Number of Application received	
	B.G.	M.G.
January	7	2
February	5	6
March	Nil	2
April	17	3
May	40	4
June	10	Nil
July	1	Nil
August (upto 18-8-85)	6	Nil
<b>Total</b>	<b>86</b>	<b>17</b>